

F. No. 296/4/2018- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, dated the 13.08.2018

Office Memorandum

Subject:-Weekly Report in respect of important developments in CBEC for the week –06.08.18 to 10.08.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –06.08.18 to 10.08.18.

1. Legislative Changes:-

- Notification No. 57/2018-Cus, dated 07.08.2018 has been issued to prescribe effective rate of customs duty on Screw or SIM socket / other mechanical items (metal) for cellular mobile phone.
- Notification No. 58/2018-Cus, dated 07.08.2018 has been issued to further amend notification No. 82/2017-Customs, dated 27th October 2017, to increase Ad-valorem component of BCD from 10% to 20% on 328 tariff lines of carpets, apparels and other textile products.

(Hemambika R. Priya)
Commissioner(Coordination)

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2. Member (GST)
3. Member (IT)
4. Member(CX, ST & Legal)
5. Member(Customs)
6. Member(Budget & Investigations)
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